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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 120/397-398, 58-59, 235(2), 237(b)/NCLT/AHM/2016 (New)
CP No. 24/397-398, 58-59, 235(2), 237(b)/CLB/MB/2016 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

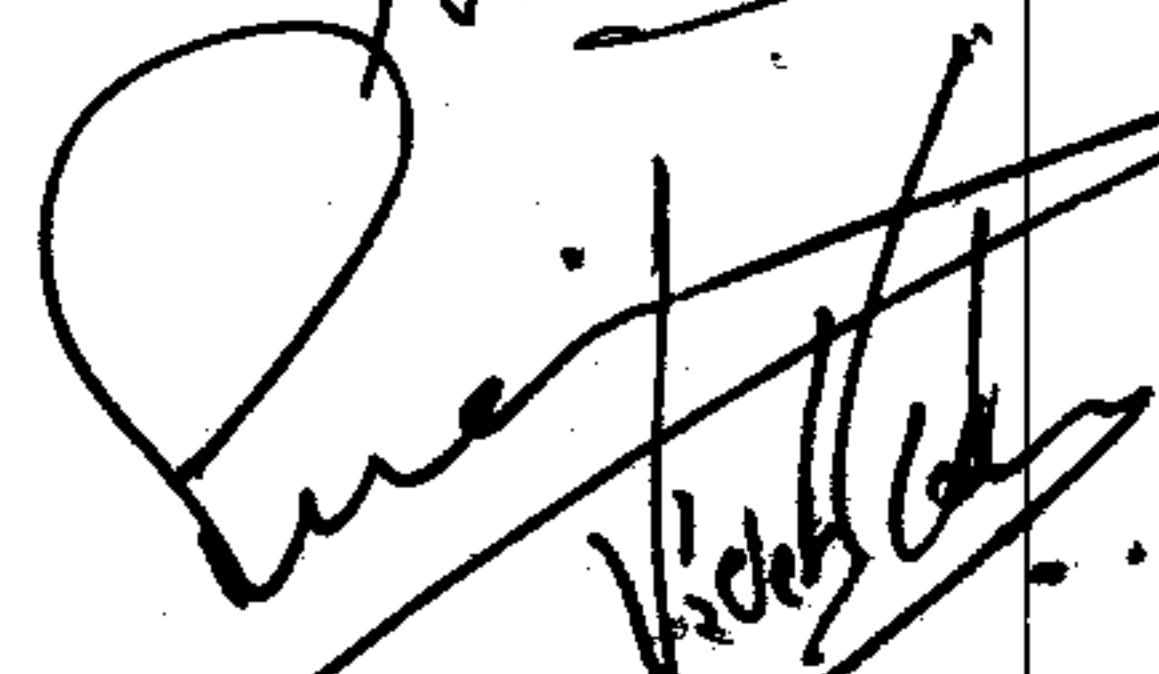
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017**

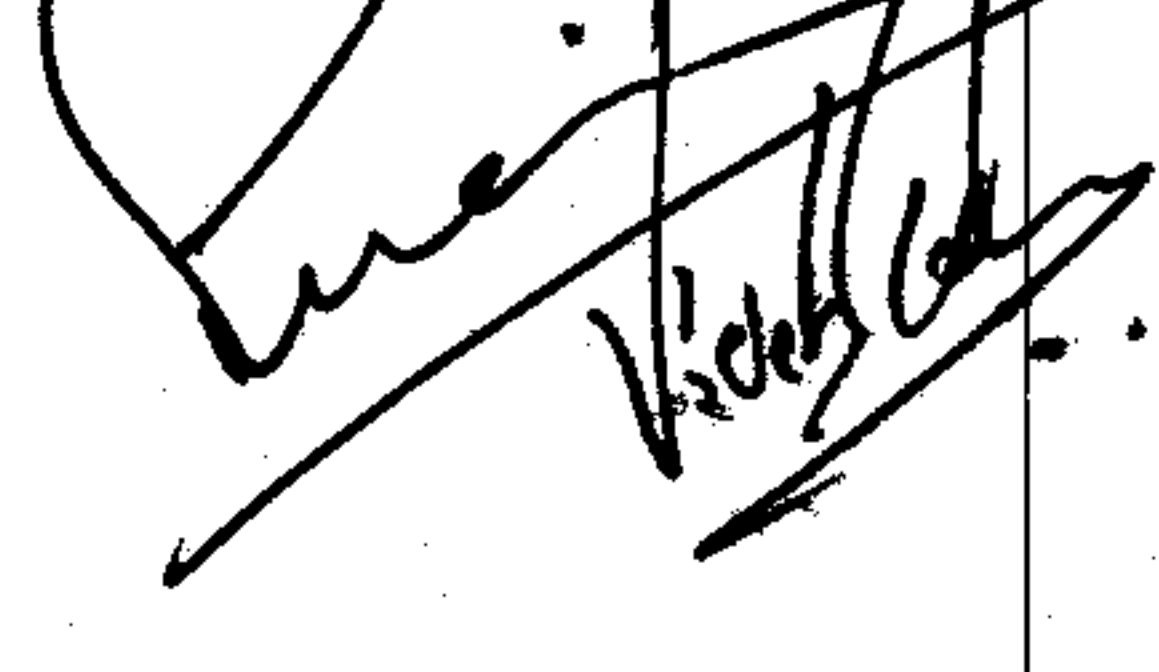
Name of the Company: Alliance Industries Ltd.
V/s.
Peoples General Hospital Pvt. Ltd.


Section of the Companies Act: Section 397-398, 58-59, 235(2), 237(b) of the
Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Kunal & Vaishnav	Advocate	Petitioner	
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2.	Hamesh Naidu	"	"	
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3.	Vivek H. Shah	"	"	
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4.	L. J. Golani	"	Resd. Lala	
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ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Vivek Shah present for Original Petitioner. None present for Respondent No.1. None present for Respondent No.2. Learned Advocate Mr. L.J. Golani present for Respondents No. 4.

In view of pendency of IA no. 193 and 259.

List the matter on 31.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL